

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 29<sup>th</sup> March, 2018

**No.HC.VII-100 (Pt.-VI)/2010/ 1658/A** : Smti Roushan Ara Rahman, Addl. District and Sessions Judge, No. 3, Nagaon (Assam) is ***exempted*** from attending the 'Workshop for Additional District Judges' (P-1099), scheduled to be held from 04.05.18 to 06.05.18 at the National Judicial Academy, Bhopal.

**No.HC.VII-100 (Pt.-VI)/2010/ 1659/A** : Hon'ble the High Court has been pleased to ***nominate*** Dr. Manash Barua, Addl. District and Sessions Judge, Cachar, Silchar (Assam) to participate in the 'Workshop for Additional District Judges' (P-1099), scheduled to be held from 04.05.18 to 06.05.18 at the National Judicial Academy, Bhopal.

The Officer is to attend the programme accordingly.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-VI)/2010/ 1660 - 1673/A dated 29.03.2018

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-100(Pt.-VI)/2010/1464/A, dated 14<sup>th</sup> March, 2018)  
The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Nagaon / Cachar, Silchar. ***He / she is requested to inform the concerned officer of his / her District accordingly.***
7. Smti Roushan Ara Rahman, Addl. District and Sessions Judge, No. 3, Nagaon
8. Dr. Manash Barua, Addl. District and Sessions Judge, Cachar, Silchar

**The nominated participant above is requested to furnish his full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail:**

[liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in), website: [www.nja.gov.in](http://www.nja.gov.in)). He is requested to intimate his travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. He is also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant). **PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY.** Nominated participant is also requested to obtain the details of Joining Instructions from the NJA website. The nominated participant will inform the Hon'ble High Court about his departure for NJA Programme and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

He is to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in his respective State/Court and how this can be achieved and what are the drawbacks that he feels exist in his State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participant is also requested to carry his officially allotted Laptop with him while attending the programme.

9. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
10. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
11. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
14. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

*sd* 29.3.18

Registrar (Judicial)